

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3043  
ANSWERED ON:12.12.2012  
RECRUITMENT BAN  
Manian Shri O. S.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has stopped recruitment in various vacant posts in Government Departments/Ministries and its subordinate offices for the past few years;
- (b) if so, the details thereof;
- (c) the manner by which disposes of work in the absence of staff; and
- (d) the policy framed by the Government to ensure that the vacant posts are filled up at the earliest?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

(a) to (d): There is no ban on recruitment in Central Government. The Ministries/Departments concerned are required to fill up the vacancies within the framework of existing instructions/rules keeping in view functional requirement of the posts.